

**MCOCC / NIA Spl. Court Room No. 55**  
**CITY CIVIL AND SESSIONS COURT MUMBAI**  
 IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
 COURT 55 ADDL. SESSIONS JUDGE  
 Criminal Case List Dated 19-10-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>Compliance</b>				
1	SPL CASE MCOCC B.A.	25/2019	MHB Colony Police Station Vs Muna Moinuddin Shaikh @ Guddu and Ors. 03	
<b>Hearing</b>				
2	SPL CASE MCOCC B.A. 430 (A-9)	01/2015 @ 16/2019	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 ors	SPP Pradeep Gharat
3	SESSIONS CASE Exh-6	299/2020	The State of Maharashtra- Kurla Police Station V/s. Nimesh Babubhai Choutaliya	APP

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 Criminal Case List Dated 20-10-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>JUDGMENT</b>				
1	SESSIONS CASE	'11/2015	The State Santacruz P.S Vs Arati@ Madhu Saroj Jadhav	
<b>EVIDENCE</b>				
2	NIA	'01/2015	Areeb Majeed V/s. NIA	
<b>REPLY</b>				
3	NIA Reply on Exh	'02/2017		Adv. Mubin Solkar

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COURT 55 ADDL. SESSIONS JUDGE  
Criminal Case List Dated 21-10-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>HEARING</b>				
1	MCOB D.A. Exh- 425	471/2020	The State of Maharashtra through DCB CID Mumbai V/s. Krushnadhar Shivnath Singh @ K.D. Singh @ Shivam	
<b>JUDGMENT</b>				
2	SPL CASE MCOB	'11/2014	The State Borivali Police Station Vs Kalia @ Mahesh Ashok Panchal and Ors.	

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 COURT 55 ADDL. SESSIONS JUDGE  
**Criminal Case List Dated 22-10-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>JUDGMENT</b>				
1	SPL CASE MCOB	'06/15	The State DCB CID Vs Ali Ahmed Jibril Shah and ors.	
<b>ORDER</b>				
2	SPL CASE MCOB (B.A. For Accd no. 1 to 5, 7 and 8)	'01/2016	The State of DCB,CID, Mumbai. Vs Prakash Ramsingh Bichal @ Pakya @ Hero and others.	

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 COURT 55 ADDL. SESSIONS JUDGE  
**Criminal Case List Dated 23-10-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>HEARING</b>				
1	SPL CASE MCOCC B.A. Exh-63	'01/2019 @ 13/2019 @ 309/2020	State of Yellowgate police station V/s. Sonu @ Jamil Mohd. Hussain Qureshi ... Oth 7	SPP Mahesh Mule Adv. Imran Shaikh
<b>Compliance</b>				
2	SPL CASE MCOCC (Medical Report of accused no. 4)	'09/2016	The State of DCB,CID, Mumbai. Vs Prakash Ramsingh Bichal @ Pakya @ Hero and others.	